

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.108
C.P.(IB)/101(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Bhagwati Metals
V/s
Anupam Industries Ltd

.....Applicant

.....Respondent

Order delivered on ..26/09/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the Respondent : Ms. Nilu Vaidankar, Ld. Adv.

ORDER

The pleadings are complete.

The matter to come up for hearing on 30.11.2022.

-SD-

**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

Rajeev

-SD-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**